

has also been taken the Ministry of Home Affairs and the issue is being closely monitored in coordination with the State Government from time to time.

SIMI'S planning to attack important installations

2087. PROF. ALKA BALRAM KSHATRIYA:
SHRIMATI SHOBHANA BHARTIA:

Will the Minister of HOME AFFAIRS be pleased to state:

whether some active members of the banned Student's Islamic Movement of India (SIMI) are planning attacks on important installations with sophisticated methods;

if so, the details of the reports in this regard;

whether Government is contemplating steps to ensure that such banned SIMI activists do not create any trouble in the country; and

if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL): (a) and (b) According to available information, there are no present inputs indicating any specific plans of Students Islamic Movement of India (SIMI) to attack important installations with sophisticated methods, However, one arrested persons disclosed that he along with this SIMI associates were planning to commit serial blasts and other serious offences.

(c) and (d) The activities of SIMI and such other organizations are under constant watch of the law enforcement and security agencies and requisite action is taken wherever necessary.

Abolishing permit system for foreign tourists

2088. SHRI VIJAY J. DARDA: Will the Minister of HOME AFFAIRS be pleased to state:

whether the Tourism Ministry has urged his Ministry to abolish permit system for foreign tourists who want to visit North Eastern States, parts of Jammu & Kashmir and Himachal Pradesh;

if so, the reaction of Government in this regard;

whether due to restrictions on foreign tourists to visit North Eastern States, parts of Jammu & Kashmir and Himachal Pradesh has affected growth and development of tourism; and

if so, the time by when a decision in this regard would be taken?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI V. RADHIKA SELVI): (a) to (d) A comprehensive review of the Protected Area Permit/ Restricted Area Permit (PAP/RAP) regime has been undertaken with a view to relax the restrictions imposed to promote tourism in the concerned States/UTs. Specific proposals in the regard have been received and are being invited from the concerned State Governments/ UTs. These proposals are being/would be duly examined from the tourism and security perspectives with the concerned State Governments/UTs. and an appropriate decision expedited in the matter.